NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.702/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company AVI Polymers LtdVs-Hindustan Cable Ltd.					
Under Section 9 IBC		9 IBC			
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date	
1.	Cs Deepak Placking Co	Kuman khaitan enyany Secretary		Duliaitan 07/02/18	
2.	Peacticing Co	i Dlandlana mpany Secretary	Petitioner [operational Ceeditor]	Siddle gune	
3,	as Sheeth	Singhama upany Secretary	Ceedilor	je por (*	
4.		Againal Secreta	y)	Sonam Agazwal 7/2/18	
1. 2. 3.	Mr. Jishu		1	ndeuls E	

ORDER

Ld. Pr. CS for the operational creditor and the Ld. Counsel for the corporate debtor is present.

Ld. Counsel for the corporate debtor sought leave for filing authenticated Vakalatnama on behalf of the corporate debtor. He, however, submits that the authorisation is to be submitted within 2 days and sought leave for curing the defect, if any, in the reply affidavit already filed on 09/01/2018.

List it on 26/02/2018.

Sd

(Jinan K.R.) Member (J)